

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 998 of 2020

Nandu Oraon @ Nandu Gari.Petitioner

Versus

1. State of Jharkhand.

2. Mahadev Gari.Opposite Parties

Coram: THE HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Miss. Rishi Bharti, Advocate

For the State : Mr. N.P. Thakur, A.P.P.

06/25-06-2020 Miss. Rishi Bharti, learned counsel for the petitioner, has submitted that her senior Mr. Ashutosh Anand has been appointed as an Additional Advocate General and therefore necessary arrangement has to be made for engaging another counsel.

As such, let this case be listed after ten days under the same heading.

(Rongon Mukhopadhyay, J)

Rakesh/-